

(b) With regard to the various programmes/schemes implemented by this Ministry, guidelines have been issued from time to time with a view to guard against the kind of loopholes mentioned in the news item. Arrangements for monitoring of the programmes/schemes also exist. Central teams are also deputed to visit States as and when need arises.

#### **Illegal Forward Trading in Agricultural Items**

1363. SHRI MADHAVRAO SCINDIA : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of cases of illegal forward trading brought to book in respect of different agricultural items in different States during 1981-82, 1982-83 and 1983-84 so far ;

(b) whether it is a fact that illegal forward trading continues to be unabated in the different markets ; and

(c) if so, what specific steps have been or are being proposed to be taken for effective preventing forward trading in prohibited items ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) to (c) The information is being collected and will be laid on the table of the Sabha.

#### **Central Grants to States to Draw Field Channels from Irrigation Source**

1364. SHRI G. NARSIMHA REDDY : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that Central Government have offered to give to States an additional amount of Rs. 25 crores as Central to all the States who would like to draw field channels from the main irrigation source ;

(b) if so, the names of the States who have shown interest in availing of the benefit ; and

(c) what would be the normal Central assistance for this for 1983-84 ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) Government is considering a proposal to provide an amount of Rs. 25 crores, wholly as grants to the State Governments for meeting the cost of construction of field channels over and above the physical targets fixed for them under the Annual Plan 1983-84.

(b) So far, the additional target that can be taken up by them, has been intimated by Andhra Pradesh, Bihar, Gujarat, Jammu & Kashmir, Karnataka, Madhya Pradesh, Manipur, Orissa, Rajasthan, Tamil Nadu, Uttar Pradesh and West Bengal.

(c) Under the normal Command Area Development Programme, which is a Centrally sponsored scheme, 25% of the cost of construction of field channels is given as grant and a further 25% as loan to the State Governments. In 1983-84, it is estimated that, under the normal programme, the amount to be made available to the State Governments will be around Rs. 25 crores.

#### **Foreign Assistance for Irrigation and Command Area Development Projects**

1365. SHRI G. NARSIMHA REDDY : Will the Minister of IRRIGATION be pleased to state :

(a) whether it is a fact that World Bank and E.E.C. have shown interest in assisting irrigation and command area development projects in the country ;

(b) if so, whether Government have drawn up specific schemes and whether the foreign sources have indicated the quantum of assistance that they would be able to extend ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF IRRIGATION (SHRI RAM NIWAS MIRDHA) : (a) Yes, Sir. The World Bank is presently assisting several irrigation projects in India which have component for command area development.